THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFF-AIRS (SHRI HUMAYUN KABIR): No. Sir.

Oral Answers

(b) According to available information, Punjab has reserved 2 per cent seats for the children and grandchildren of political sufferers.

†विज्ञानिक सन्सन्धान ग्रौर सांस्कृतिक कार्य मंत्री (श्री हमायन कबिर) :(क) जी नहीं ।

(ख) उपलब्ध सुचना के प्रनुसार पंजाब में राजनीतिक पीडितों के लडकों स्रौर पोतों के लिये २ प्रतिशत सीटें सरक्षित रखी गयी # 1]

SHRI KRISHNA CHANDRA: May I know. Sir. whether any assistance is provided or intended to be provided to enable such children as are indigent to have technical education?

SHRI HUMAYUN KABIR: Sir, there are general schemes for helping poor but meritorious students in all technical institutions and quite a large number of scholarships are given. It is not proposed to give any special scholarship on grounds of political suffering.

SHRI B. K. GAIKWAD: May I know, Sir, whether it is a fact that such reservations are made only for the backward communities in order to enable them to come to the level of others?

SHRI HUMAYUN KABIR: Sir, the only reservations which the Government of India have recognised are for the Scheduled Castes and the Scheduled Tribes. In the case of backward communities. Sir, we have advised all the State Governments that there it should be the economic condition of a family rather than the caste, which should be the determining factor.

SHRI M. P. BHARGAVA: Ma_V I know whether it is the policy of the

Government to take students in technical institutions purely on merit and reservations are to be progressively reduced?

SHRI HUMAYUN KABIR: I have just now answered that question. Sir, that we have at present reservations only for the Scheduled Castes and the Scheduled Tribes, and there also it is our hope that gradually this will disappear. Actually the All-India Couneil has adopted a scheme by which we give at present 10 per cent concession to the Scheduled Caste and Scheduled Tribe students but this is to be progressively reduced by one per cent. every year after five years, so that from the fifteenth or the sixteenth year there will be no reservation at al).

BUILDING UP OF MOTELS

*342, SHRI A. M. TARIQ: Will the Minister of MINES AND FUEL be pleased to state:

- (a) whether Government propose to build motels as a sales promotion device: and
- (b) if so, what are the details of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) and (b) The Indian Oil Company may enter into motel business as an adjunct to service station facilities at selected places. At present, there is no concrete proposal with the Indian Oil Company for construction of a motel.

SHRI A. M. TARIQ: Sir, in the Council meeting the matter was discussed and we were told that the Ministry of Mines and Fuel was going to consider the proposal to build up some motels. If it is so, what is the link between the Ministry of Transport and Communications and the Ministry of Mines and Fuel?

^{†[]} Hindi translation.

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श्री ग्रार० एम० हजरनवीस : यह सवाल मिनिस्टी श्राफ पयल का नहीं है, बल्कि इंडियन श्रायल कंपनी का है । इंडियन ग्रायल कंपनी जब सर्विस स्टेशन बनायेगी तो उसके साथ साथ मोटेल भी बना सकती है । स्रगर ट्रकों को पार्क करने के लिए जगह दी जाए ग्रौर जो लोग मोटरों से वहां ग्रायेंगे उन लोगो को रात में सोने के लिये जगह दी जाये तो इससे ज्यादा बिजनेस बढ़ सकता है, यह इंडियन ग्रायल कम्पनी का खयाल हो सकता है।

Oral Answers

شری اے - ایم - طارق: کیا تمام کمپنیوں کا خیال ھے کہ اس طوح کی سہولیت دیں جیسا کہ باہر کے ملکوں میں تورست اور لوکل آدمیوں کو دی جات، هے - وهاں لوگوں کو چهوتے چهوتے کمرے دیئے جاتے میں تاکہ تیل کی کهیت بهی زیاد، هو اور پروپیگنذا بهی هو جائے - اس چیز کو پیش نظر رکھتے هوئے کیا منستری آف ترا سپورٹ ایند کمیودیکیشلس کے ساتھ مل کو یہ کام کیا جا رها هے یا علیحدہ کیا جا رها هے؟

†िश्री ए० एम० तारिकः क्यां तमाम कम्पनियों का खयाल है कि इस तरह की सहलियत दें जैसा कि बाहर के म्ल्कों में ट्रिस्ट श्रौर लोकल श्रादिमयों को दी जाती है ? वहां लोगों को छोटे छोटे कमरे दिये जाते हैं ताकि तेल की खपत भी ज्यादा हो स्रौर प्रोपेगेण्डा भी हो जाये । इस चीज को पेशे नजर रखते हुए क्या मिनिस्ट्री श्राफ ट्रान्सपोर्ट एण्ड कम्युनिकेशन्स के साथ मिलकर यह काम

किया जा रहा है या ग्रलहदा किया जा रहा है ?ी

श्री ग्रार० एम० हजरनवीस : मेरा खयाल यह है कि यह बात पूरी इंडियन श्रायल कम्पनी के ग्रब्तियारात की है। वे इस बात को कर सकते हैं श्रौर ग्रगर वह सोचें, जिन से उनको कंसल्ट करना चाहिये, उनसे करेंगे ।

SHRI A. M. TARIQ: There is one The Indian Oil Company is point. not represented here. It is represented by the Ministry of Mines and Fuel. How am I or any Member of Parliament for that matter to go and discuss the matter directly with the Indian Oil Company? The proper place for us to go to is the Ministry represented by the Minister here. When he comes here he must come fully prepared to answer our questions. We would 'ike to know the policy in this regard.

SHRI ARJUN ARORA: Sir. . . .

SHRI A. M. TARIQ: My question has not been answered.

SHRI ARJUN ARORA: You have not put a question. He has not put a question. He has given a sermon,

Mr. CHAIRMAN: I am afraid that 18 not for you to point out.

Would the Minister like to make some observations on this?

SHRI R. M. HAJARNAVIS: First of all, no statement of policy can be made in reply to a question. Apart from this, there are matters in regard to which directions may be issued to the Indian Oil Company by the Government but we have not reached any stage where it would be necessary to give directions to the Indian Oil Company. The Indian Oil Company is considering this matter. After they have considered this matter, they may inform us about their view. After they have taken a decision, if I am asked to give information by any hon. Member, I shall certainly give it.

^{†[]} Hindi transliteration.

Shri Arjun Arora: May I know if the Government is in a position to say that in this matter the Indian Oil Company will not be left behind other companies in the private sector and that if motels are to be built, the Indian Oil Company will be the first to do so?

Oral Answers

SHRI R. M. HAJARNAVIS: I am quite certain the present management of the Indian Oil Company will not be left behind any private company in any sphere of activity.

SHRI C. D. PANDE: Is there such an abundance of oil in this country that the oil companies are finding it difficult to sell and hence are finding out ways and means to improve their sales?

SHRI R. M. HAJARNAVIS: In competition with other oil companies, we are interested in selling as much oil as possible.

Shri DAHYABHAI V. PATEL: I should like to know whether the Minister considers the business of constructing motels to be linked or allied to or in any way dependent upon the business of oil. Is not the construction of motels a convenience for the tourists which is not necessarily linked with the sale of oil?

SHRI R. M. HAJARNAVIS: It is regarded as an ancillary in other countries and we would like to examine how it works there and also whether it is likely to be profitable here.

The Indian Oil Company certainly is entitled to add to the amenities to its customers by which its business will increase and its income will also increase.

SHRI DAHYABHAI V. PATEL: Is this going to be the monopoly of the Indian Oil Company?

SHRI R. M. HAJARNAVIS: No, Sir.

SHRI A. D. MANI: Has the attention of the Government been drawn to the

fact that these motels in the United States have become hotbeds of vice and crime and that it is not necessary that we have to import American practice in our country?

SHRI R. M. HAJARNAVIS: I have no such information and so far as the question of crime is concerned, the administration will take care of it.

भिलाई स्टील प्लांट के मजदूरों की मांगें

*३४३. श्री विमलकुमार मन्नालालजी चौरड़िया: क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) भिलाई स्टील प्लांट के मेजदूरों की कौन कौन सी मांगें स्रभी तक सरकार के विचाराधीन हैं ;
- (ख) उक्त मांगें कब से विचाराधीन हैं ; ग्रौर
- (ग) स्रभी तक निर्णय न हो पाने के क्या कारण हैं ?

†[DEMANDS OF THE WORKERS OF BHILAI STEEL PLANT

- *343. SHRI V. M. CHORDIA: Will the Minister of Steel and Heavy Industries be pleased to state:
- (a) the demands of the workers of Bhilai Steel Plant which are still under the consideration of Government;
- (b) since when the said demands have been under consideration; and
- (c) what are the reasons for not arriving at a decision up till now?,

इस्पात तथा भारी उद्योग मंत्रालय में उपमंत्री (श्री पी० सी० सेठी) : (क) से (ग) इस समय भिलाई इस्पात

†[] English translation.